

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Competition Appeal (AT) No. 07 of 2018**

**IN THE MATTER OF:**

**The Board of Control For Cricket in India**

**...Appellant**

**Versus**

**Competition Commission of India & Anr**

**...Respondents**

**Present:**

**For Appellant :**

**Mr. Aishwarya Gopalakrishnan,  
Mr. Kaustav Kundu and Ruchi Verma,  
Advocates**

**For Respondent:**

**Mr. Samar Bansal, Mr. Sachin Mishra,  
Mr. Manan Shishodia, Mr. Aakanksha Kaul,  
Mr. Manek Singh, Advocates  
Ms. Bulbuli, for CCI**

**ORDER**

**17.09.2019**

Due to paucity of time the matter could not be taken up.

Post this appeal 'for hearing' on **23rd October, 2019.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

R N/gc/